

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
(URGENT MATTERS)

(35) C.P.(IB)-200(MB)/2021

CORAM:

SH. CHANDRA BHAN SINGH,
MEMBER (T)

MS. SUCHITRA KANUPARTHI,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **30.04.2021**.

NAME OF THE PARTIES: PRANAV DAMANIA
(Changyou.Com India Pvt. Ltd.)

SECTION:U/s 59 of Insolvency & Bankruptcy Code, 2016

ORDER

1. The Applicant Mr. Pranav Damania, Liquidator, is present.
2. List this matter for hearing on **24.06.2021**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

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